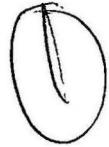


CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH



02. O.A No. 060/00217/2014

(Bhagat Singh Vs. U.O.I)

13.03.2014

Present: Sh. Atul Arya, counsel for the applicant.

1. After arguing matter for some time, learned counsel for the applicant prayed that he may be permitted to withdraw the present O.A to file afresh with better particulars.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

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